

संघर्ष नहीं बरस : जब जनरेल परपञ्जि
कमेटी की मीटिंग होगी, उसमें गृह मंत्री
भी भा जाएंगे। उसमें तारीखें बातें कर लेंगे।

AMENDMENT TO PUBLIC NOTICE Re. IM-
PORT POLICY FOR NEWSPRINT FOR
1974-75

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI DHARAM
BIR SINHA): I beg to lay on the
Table a copy of the Amendment to
Public Notice No. 79-ITC(PN)/74
dated the 7th June, 1974, regarding
Import Policy for Newsprint for the
year 1974-75. [Placed in Library. See
No. LT-8177/74.]

12.30 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I
have to report the following messages
received from the Secretary-General
of Rajya Sabha:—

- (i) "In accordance with the pro-
visions of rule 111 of the
Rules of Procedure and Con-
duct of Business in the Rajya
Sabha, I am directed to en-
close a copy of the Indian
Iron and Steel Company
(Taking over of Management)
Amendment Bill, 1974, which
has been passed by the Rajya
Sabha at its sitting held on
the 8th August, 1974."
- (ii) "In accordance with the pro-
visions of rule 111 of the
Rules of Procedure and Con-
duct of Business in the Rajya
Sabha, I am directed to en-

close a copy of the Alcock
Ashdown Company Limited
(Acquisition of Undertak-
ings) Amendment Bill, 1974
which has been passed by
the Rajya Sabha at its sitting
held on the 8th August,
1974."

- (iii) "In accordance with the pro-
visions of sub-rule (6) of
rule 186 of the Rules of
Procedure and Conduct of
Business in the Rajya Sabha,
I am directed to return here-
with the Direct Taxes
(Amendment) Bill, 1974,
which was passed by the Lok
Sabha at its sitting held on
the 1st August, 1974, and
transmitted to the Rajya
Sabha for its recommenda-
tions and to state that this
House has no recommenda-
tions to make to the Lok
Sabha in regard to the said
Bill."

BILLS AS PASSED BY RAJYA
SABHA

SECRETARY-GENERAL: Sir, I
lay on the Table of the House the
Bills, as passed by Rajya Sabha:—

- (1) The Indian Iron and Steel
Company (Taking Over of
Management) Amendment
Bill, 1974.
- (2) The Alcock Ashdown Com-
pany Limited (Acquisition of
Undertakings) Amendment
Bill 1974